

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL; HYDERABAD BENCH
AT HYDERABAD.

OA.No.1013/96.

Date of order: 24-9-1996.

Between:-

L.S.R. Brahman

...

Applicant.

And

1. The General Manager, South Central Railways,
Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager, BG/SC,
Sanchalan Bhavan, Secunderabad.
3. The Sr. Divisional Engineer, BG/SC
Co-ordination, Sanchalan Bhavan,
Secunderabad Division, Secunderabad.
4. The Sr. Divisional Engineer, South/BG/SC, Sanchalan
Bhavan, Secunderabad Division, Secunderabad.
5. The Assistant Engineer, Secunderabad
Division Madhira, Khammam District.

.... Respondents.

Counsel for the Applicant: Mr.V.Durga Prasada Rao

Counsel for the Respondents : Mr.J.R.Gopal Rao

CORAM:

HON'BLE MR.JUSTICE M.G.CHOUDHARI, VICE CHAIRMAN

HON'BLE SHRI H.RAJENDRA PRASAD, MEMBER (ADMN.)

Counsel for the applicant absent.

Mr.Krishna Mohan for Mr.J.R.Gopal Rao, ~~for~~

Standing Counsel for respondents.

O.A. dismissed for default.

[Signature] 16/10/96.
DY.REGISTRAR (JUDL)

Copy to:-

1. The General Manager, South Central Railways,
Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager, BG/SC,
Sanchalan Bhavan, Secunderabad.
3. The Sr. Divisional Engineer, BG/SC,
Co-ordination, Sanchalan Bhavan, Secunderabad
Division, Secunderabad.
4. The Sr. Divisional Engineer, South/BG/SC, Sanchalan
Bhavan, Secunderabad Division, Secunderabad.
5. The Assistant Engineer, Secunderabad Division
Madhira, Khammam District.
6. One copy to Mr. V. Durga Prasad Rao, Advocate,
CAT, Hyderabad.
7. One copy to Mr. J. R. Gopal Rao, SC for Railways,
CAT, Hyd.
8. One spare copy.

kku.

29/10/96

I COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 24-9 -1996

ORDER / JUDGMENT

M.A./R.A./C.A. No.

O.A. No.

T.A. No.

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered / Rejected.

No order as to costs.

pvm

No spare copy

